

**SENSITIZATION PROGRAMME ON NATIONAL COURT MANAGEMENT  
SYSTEM FOR THE STATE OF ASSAM**

**4<sup>TH</sup> MARCH, 2017.**

Venue : Conference Hall of Judicial Academy, Assam

**A G E N D A**

TIME	TOPIC	
09.30 am to 10.00 am	BREAKFAST	
10.00 am to 10.02 am	Lighting of Ceremonial Lamp	
10.02 am to 10.05 am	Felicitation of Dignitaries	
TIME	TOPIC	SPEAKER
10.05 am to 10.10 am	Welcome Address	Hon'ble Mr. Justice Ujjal Bhuyan Judge, Gauhati High Court
10.10 am to 10.20 am	Key Note Address	Hon'ble Mr. Justice Hrishikesh Roy Judge-In-charge, Training
10.20 am to 11.45 am	Importance of NCMS and Role to be played by Stakeholders of NCMS	Prof. (Dr.) G. Mohan Gopal  CHAIRPERSON National Court Management Systems Committee & Member of the Advisory Committee.
11.45 am to 12.30 pm	Interaction on Bottlenecks and Troubleshooting Mechanisms	-Do-
12.30 pm to 01.00 pm	Action Plan/Way Forward	-Do-
01.00 pm to 01.10 pm	Concluding Remarks	Hon'ble Mr. Justice (Retd.) A.C. Upadhyay Director, Judicial Academy, Assam & NEJOTI
LUNCH (01.10 pm – 01.30 pm)		

- *There may be an Interactive Session after Lunch which may be notified in due course.*